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27. The Commissioner, East Delhi Municipal Corporation, 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092
 28. The Chairperson, New Delhi Municipal Corporation, Palika Kendra, New Delhi.
 29. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
 30. PSs to all Hon'ble Judges, Delhi High Court, New Delhi.
 31. DR-cum-P.A to Registrar General and PA to all Registrars/OSDs, Delhi High Court, New Delhi.
 32. The Joint Director (IT), Delhi High Court with a request to upload the notification on the website of this Court.
 33. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court.
 34. All AOJs, Court Masters, Private Secretaries, Delhi High Court.
 35. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
 36. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
 37. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
 38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
 39. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
 40. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
 41. The Hony. Secretary, Saket Bar Association, Saket Court Complex, New Delhi.

Shekhar Chandra
(SHEKHAR CHANDRA)
JOINT REGISTRAR (GENL. ADMN-I)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
SAKET COURT COMPLEX, NEW DELHI**

No. 21076-21166 /Genl. Branch/Circular/South/2019 New Delhi, Dated: 30/9/19

Copy of the Notification no. 738/I-G-4/Genl-I/DHC dt. 25.09.2019 received from Registrar General, Hon'ble High Court of Delhi New Delhi vide endorsement no. 20830-20867/I-G-4/Genl-I/DHC dt. 25.09.2019 is forwarded for information and necessary action to:-

1. All the Judicial Officers of South District , Saket Court Complex, New Delhi;
2. The Sr. Administrative Officer (Judicial)/AAO/Branch In-Charges of all branches of South District.
3. For uploading on LAYERS.
4. For uploading on the website through LAYERS.
5. The Caretaker, Care-taking Branch, with the directions to display the same on the Notice Board and conspicuous part of the Court Complex.

(Rajesh Kumar Singh)
Officer-In-Charge
General Branch (South)
Saket Courts, New Delhi

HIGH COURT OF DELHI: NEW DELHI

1305/2019
25/09/19

No. 738 /I-G-4/Genl.-I/DHC

Dated: 25/09/19

NOTIFICATION

It is hereby notified for general information of all concerned that the Subordinate Courts (except the Courts of Metropolitan Magistrates) in Delhi will remain closed for Summer Vacation from Monday, 8th June 2020 to Monday, 29th June 2020 (both days inclusive) and for Winter Vacation from Saturday, 26th December 2020 to Thursday, 31st December 2020 (both days inclusive).

A period of 30 days from 01st June 2020 to 30th June 2020 is declared as the month of vacation for the year 2020 for the members of Delhi Judicial Service under the Delhi Judicial Service (Leave) Rules, 2011. Courts presided over by the officers of Delhi Judicial Service (except Courts of Metropolitan Magistrates) shall, however, remain closed for Summer Vacation from 8th June 2020 to 29th June 2020 (both days inclusive) and the Courts of Metropolitan Magistrates shall remain closed for Summer Vacation from 8th June 2020 to 17th June 2020 (both days inclusive).

BY ORDER OF THE COURT

Sd/-

**(DINESH KUMAR SHARMA)
REGISTRAR GENERAL**

Endst.No. 30830-30867 /I-G-4/Genl.-I/DHC

Dated 25/09/19

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge (East), Karkardooma Courts, Delhi.
3. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
4. The District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
5. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
6. The officiating District & Sessions Judge (North-West), Rohini Courts, Delhi.
7. The District & Sessions Judge (South), Saket Courts, Delhi.
8. The District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
9. The District & Sessions Judge (South-East), Saket, New Delhi.
10. The District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
11. The District & Sessions Judge (North), Rohini Courts, New Delhi.
12. The District & Sessions-cum-Special Judge, PC Act CBI Court, Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, New Delhi.
13. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
14. The Director, Delhi Judicial Academy, Dwarka Courts, Delhi.
15. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
16. The Secretary, Delhi High Court Legal Services Committee, 35-37, L.C. Block, Delhi High Court, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, New Delhi.
21. The Director of Prosecution, C.B.I, Block No. 3, IInd Floor, CGO Complex, Lodhi Road, ND-03.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R K Puram, New Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Dr. S.P.M. Civic Center, Minto Road, New Delhi-110002.
26. The Commissioner, South Delhi Municipal Corporation, Dr. S.P.M. Civic Center, Minto Road, New Delhi-110002.